

culture of India. So different delegations contain different kinds of people.

SHRI S. MAHANTY: May I know whether the various regional strands of Indian culture are reflected in the composition of such delegations?

DR. MONO MOHAN DAS: I beg to submit, again, that we send some delegations which contain some musicians ....

MR. CHAIRMAN: What he wants to know is, are regional cultures represented in these, cultural delegations?

DR. MONO MOHAN DAS: Yes, Sir. To some extent.

SHRI S. MAHANTY: May I know, Sir, how many cultural delegations have so far been sent abroad; and will the hon. Minister, if not now, some time later, lay a statement on the Table showing the various regional strands of the great Indian culture which have been represented in these delegations?

MR. CHAIRMAN: He knows that you have not got the information ready. He is asking you to make a statement about the cultural delegations; how they were constituted; how many Indo-logists and philosophers were represented; how many regional cultures were represented. He wants you to make a statement. That is what you want?

SHRI S. MAHANTY: Yes, Sir.

MR. CHAIRMAN: We shall ask him to do it.

SHRI S. MAHANTY: Let him say so.

MR. CHAIRMAN: He will take his time.

DR. MONO MOHAN DAS: When the Chairman has said, I must do it. Otherwise, I would ask for notice.

MR. CHAIRMAN: Questions are over. Mr. Lai Bahadur.

#### WRITTEN ANSWERS TO QUESTIONS

##### COLOURISATION OF HYDROGENATED VEGETABLE FATS

279. SHRI M. VALIULLA: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any suitable colouring material for hydrogenated vegetable fats has been found; and

(b) if so, when?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA) : (a) and (b). No, Sir, Investigations, are in progress.

##### ASSISTANCE TO MORAL REARMAMENT ADMINISTRATION

280. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state the amount of assistance, if any, rendered to Moral Rearmament Administration in India so far?

THE MINISTER FOR EDUCATION ( MAULANA ABUL KALAM AZAD ) : No financial assistance has been given by the Government of India to the Moral Rearmament Administration in India so far.

##### INDIAN ADMINISTRATIVE SERVICE OFFICERS IN STATE AND CENTRAL GOVERNMENT SERVICE

281. SHRI VIJ AY SINGH: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of Indian Administrative Service Officers in each State;

(b) how many such officers in each State belong to States other than those in which they are now serving; and

(c) how many Indian Administrative Service Officers from each State are in the Central Government Service?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (c). A statement is laid on the Table of the House. [See Appendix XIV, Annexure No. 92].

(b) Particulars about the domicile of the old entrants are not readily available, but for the last few years the Government of India have been allotting at least one recruit to a State (and sometimes more than one) not domiciled in that State.

##### PENSION AND GRATUITY RULES FOR I. A. S. AND I. P. S. OFFICERS

282. SHRIMATI YASHODA REDDY: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether the rules governing pension and gratuity benefits for officers of the Indian Administrative Service and the Indian Police Service have been framed;

(b) if so, whether they will be laid on the Table of the House during its present session; and

(c) if the answer to part (a) above be in the negative, what are the reasons for the delay in framing these rules?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The rules are being drafted. They have not been finalised yet.

(b) It is expected that they will be laid on the Table of the House during the next session.

(c) The matter involved consultation with State Governments and careful consideration in the light to the existing Pension Rules in respect of the Central Services.

#### COMMITTEES APPOINTED BY THE MINISTRY OF EDUCATION

283. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the names of various committees appointed by the Ministry of Education from the 15th August, 1947 to date; and

(b) the names of the chairman of these committees?

THE MINISTER FOR EDUCATION (MAULANA ABDUL KALAM AZAD) : (a) and (b). A statement is laid on the Table of the House [See Appendix XIV, Annexure No. 93].

#### APPLICATION FOR INDIAN CITIZENSHIP FROM FOREIGNERS

284. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS: be pleased to state:

(a) how many foreigners have applied for Indian citizenship after the enactment of the Citizenship Act, 1955; and

(b) how many of them are from Pakistan?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The Rules and procedure for the acquisition of Indian citizenship under the Citizenship Act, 1955, were framed and published in July 1956 and necessary-administrative arrangements have been completed only recently. It is regretted, therefore, that the information asked for is not yet available.

#### EXCHANGE OF AIR FORCE OFFICERS WITH FOREIGN GOVERNMENTS

285. SHRI M. VALIULLA: Will the Minister for DEFENCE be pleased to state whether Government have entered into any agreements with foreign Governments other than that of Indonesia for mutual exchange of Air Force officers, and if so, with which foreign Governments, and for what period?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGI) : No.

#### HIGH SCHOOLS AND HIGHER SECONDARY SCHOOLS CONVERTED INTO MULTIPURPOSE SCHOOLS

286. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the number of High Schools and Higher Secondary Schools that have so far been converted into Multi-purpose Schools in each State; and

(b) the amount of grant so far given by Government for the above purpose to each State?

THE MINISTER FOR EDUCATION (MAULANA ABDUL KALAM AZAD): (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix XIV, Annexure No. 94.]

#### पाकिस्तानी राष्ट्रियों का भारत में स्थायी रूप से बसना

२८७. श्री नवाब सिंह चौहान : क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि १५ अक्टूबर, १९५२ से लेकर अब तक कितने पाकिस्तानी राष्ट्रियों को भारत में स्थायी रूप से बसने के लिये वीजा (Visa) दिये गये ?